

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

CP No. 642/2014

IN THE MATTER OF:

Haryana Energy & Fuels Pvt. Ltd. APPLICANT / PETITIONER
Vs
M/s The Registrar of Companies RESPONDENT

SECTION:
Under Section 560 of the Companies Act

Order delivered on 10.08.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (Technical)

For the APPLICANT / PETITIONER :- Mr. Hemant Sharma, Advocate
For the ROC/RD(NR), Delhi :- Mr. Manish Raj, Company Prosecutor

ORDER

Heard. Dismissed.

Detailed reasoning will follow.

Sd-

(CHIEF JUSTICE M. M. KUMAR)
PRESIDENT

Sd-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)